					nere for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	3290	17062414050	3050	9282542838	11.14		7779871212		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	21	69066464195	21	64148130530	76.99		4918333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	60000000	0.72		148040980002		<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	488	115797195	488	115797195	0.14		0		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	28	101105096837	11	6123920984	7.35		94981175853		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	375	10654064589	316	1252109024	1.50		9401955565		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	238	6204047803	158	1802361082	2.16		4401686721		<u>Annexure 9</u>
	Total	4446	352848864671	4045	83324861653	100.00	0	269524003018	0	